## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

#### LOK SABHA

## UNSTARRED QUESTION NO. 1785 TO BE ANSWERED ON MONDAY, 13<sup>th</sup> FEBRUARY, 2023 24 MAGHA, 1944 (SAKA)

#### **Outstanding Debt of Telangana**

#### 1785. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total outstanding debt of the Telangana Government on June 3, 2014, the same in October, 2021 by how much amount has the total outstanding debt of the Telangana Government grown from June 2014 to October 2021, year-wise;
- (b) the total debt of each of the Telangana Government Corporations and Public Sector Undertakings (PSUs) during the said period, the details thereof, year-wise and Corporationwise;
- (c) the details of the total amount lent by various nationalized banks to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022, year-wise, bank-wise and Corporation-wise; and
- (d) the details of lending by NABARD to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022, year-wise and project-wise?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) As per information received from the State Government of Telangana, the details of outstanding public debt of State Government of Telangana as on 02.06.2014 (date of reorganization of the State of Andhra Pradesh) and year-wise outstanding public debt from 2014-15 to 2021-22, alongwith increase in outstanding debt from 2014-15 to 2021-22, year-wise are given below:

		(Rs. In crore)
Year	Total Outstanding	Year wise increase in
	Debt	outstanding debt
As on 02.06.2014	75,577	-
2014-15	83,698	8,121
2015-16	99,213	15,515
2016-17	1,29,532	30,319
2017-18	1,52,190	22,658
2018-19	1,75,281	23,091
2019-20	2,05,858	30,577
2020-21	2,44,019	38,161
2021-22	2,83,452	39,433

(b) All States including State of Telangana have enacted their Fiscal Responsibility and Budget Management (FRBM) Act. Compliance to the State FRBM Act, including monitoring of debts of State owned entities is monitored by the respective State Legislatures.

(c) Public Sector Banks (PSBs) have informed that they have not given any loan to the Government of Telangana during the period from June, 2014 to October, 2022. Further, as per inputs received from PSBs, the details of the amount lent by the PSBs to the Corporations and Public Sector Undertakings (PSUs) of the Telangana Government from June, 2014 to October, 2022 are given in **Annexure-I**.

(d) The details of lending by NABARD to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022, are given in **Annexure-II**.

#### Annexure-I referred to in the answer of part (c) of Lok Sabha Unstarred question no. 1785 for 13.02.2023

# The details of the total amount lent by various nationalized banks to the Corporations and PSUs of the Telangana Government from June, 2014 to October, 2022 and year-wise, bank-wise

Sr. no.	Bank	Parameters	Jun-14	Mar-15	Mar-16	Mar-17	Mar-18	Mar-19	Mar-20	Mar-21	Mar-22	Oct-22
1	Bank of	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	1	2	4	6	4	1	2	3	0
		Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	365.00	125.00	2642.00	4110.00	1525.00	1000.00	3150.00	1225.00	0.00
2		Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	2	4	2	2	4	3	1	0
2		Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	1175.00	5516.00	953.26	1500.00	2762.45	4772.15	800.00	0.00
3	Bank of 3 Maharasht	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	1	1	0	1	2	1	1
5	ra	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	500.00	500.00	0.00	530.00	2100.00	1200.00	1150.00
		Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	3	2	1	2	2	4	1
4		Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	3740.00	3850.00	3500.00	3410.00	619.75	2350.00	3000.00
5	Central Bank of	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	0	2	0	0	0	1	0
5	India	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	0.00	450.00	0.00	0.00	0.00	1000.00	0.00
6	Indian	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	1	3	5	3	2	3	1	0
6		Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	30.00	2070.00	2916.00	3148.00	400.00	1545.00	100.00	0.00

Sr. no.	Bank	Parameters	Jun-14	Mar-15	Mar-16	Mar-17	Mar-18	Mar-19	Mar-20	Mar-21	Mar-22	Oct-22
		Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	1	1	0	0	0	1	0
7		Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	550.00	500.00	0.00	0.00	0.00	500.00	0.00
	Punjab	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	3	3	0	0	0	3	0
8	National Bank	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	2340.00	7400.00	0.00	0.00	0.00	2250.00	0.00
	Punjab	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	1	0	0	3	2	0	0	0	0	0
9	and Sind Bank	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	100.00	0.00	0.00	1200.00	1662.40	0.00	0.00	0.00	0.00	0.00
	State	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	3	1	0	1	1	2	4	2	3
10	10 Bank of India	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	477.80	50.00	0.00	194.57	700.00	4742.20	12534.36	2000.00	2155.00
	Union	Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	2	2	1	0	8	2	1
11	11 Bank of India	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	900.00	950.00	55.00	0.00	16629.00	756.00	369.00
		Number of Corporations & PSUs of Govt. of Telangana to whom loans were sanctioned	0	0	0	0	1	0	2	1	0	0
12	Bank	Amount of Loans sanctioned to Corporations & PSUs of Government of Telangana (Amount in crore Rs.)	0.00	0.00	0.00	0.00	200.00	0.00	1300.00	700.00	0.00	0.00

#### Annexure-II referred to in the answer of part (d) of Lok Sabha Unstarred question no. 1785 for 13.02.2023

#### Details of lending by NABARD to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022

1. Rural Infrastructure Development Fund (RIDF): The year-wise details of lending by NABARD under Rural Infrastructure Development Fund (RIDF) to Government of Telangana from June 2014 to October 2022 are provided in the following tables. Further, under RIDF no sanctions have been made to any Corporation or PSU of the Telangana State Government during the said period.

Sr. No	<b>Financial Year</b>	Loan Sanctioned	Loan Disbursed*
1	2014-15 (from June 2014)	953	415
2	2015-16	864	671
3	2016-17	963	630
4	2017-18	1006	794
5	2018-19	1325	1331
6	2019-20	1051	934
7	2020-21	1143	703
8	2021-22	1513	1321
9	2022-23 (Till October 2022)	0	345
•	Total	8873	7144

Year wise details of loans sanctioned and disbursed under RIDF to Govt. of Telangana are as under:

\*Disbursement pertains to all Ongoing Tranches.

2. Warehouse Infrastructure Fund (WIF): The details of lending by NABARD to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022, under the Warehouse Infrastructure Fund (WIF) are given below:

				(Rs in Lakh)					
W	WIF - Loan sanctioned to Govt of Telangana from 01 June 2014 to 31 October 2022								
Sr No	Financial Year	WIF Loan Sanctioned	Number of Projects sanctioned	WIF Loan Disbursed					
1	2014-15 (from June 2014)	0.00	0.00	0.00					
2	2015-16	90,296.39	330	29946.87					
3	2016-17	0.00	0.00	24974.22					
4	2017-18	6,982.50	34	20565.79					
5	2018-19	0.00	0.00	3086.29					
6	2019-20	0.00	0.00	4682.17					
7	2020-21	0.00	0.00	1972.60					
8	2021-22	0.00	0.00	0.00					
9	2022-23	0.00	0.00	0.00					
	WIF Total	97,278.89	364	85227.94					

**3.** Food Processing Fund (FPF): The details of lending by NABARD to the Government of Telangana and to the Corporations and PSUs of the Telangana Government from June 2014 to October 2022, under the Food Processing Fund (FPF) are given below:

(Rs in Lakh)

FPI	FPF - Loan sanctioned to Telangana State Industrial Infrastructure Corportaion Ltd (TSIIC)									
Name	Name of client: Telangana State Industrial Infrastructure Corportaion Ltd									
Sr No	Financial Year	FPF Loan Sanctioned	Number of Projects sanctioned	Remarks	FPF Loan Disbursed					
1	2015-16	2883.00	01 Project - TSIIC Mega Food Park Ltd, Buggapadu, Sathupally, Khammam Dist	Under FPF, loan has been sanctioned to only one State Govt Corporation in Telangana						
2	2016-17	0.00	-	-	1007.10					
F	FPF Total2883.00		-	-	1007.10					

#### 4. NABARD Infrastructure Development Assistance (NIDA)

Proi	(Amount in Rs.Crore) Project wise details of Loans sanctioned to Telangana State Owned Corporations						
S.N	Borrower	Project	Year of Sanction	Sanction	Disbursement		
1	Telangana Drinking Water Supply Corporation Limited	Telangana Drinking Water Supply Project (Mission Bhagiratha): Segment 8, 9, 10A & 10B (erstwhile Medak Dist.)	2015-16	1976.80	1526.56		
2	Telangana Drinking Water Supply Corporation Limited	Telangana Drinking Water Supply Project (Mission Bhagiratha): Segments 6 (Rangareddyl Dist.) & 13 (Nizamabad Dist.)	2016-17	1168.00	1051.86		
3	Telangana State Horticulture Dev Corporation	Micro irrigation projects under Telangana State Micro Irrigation Project (TSMIP)	2016-17	874.00	874.00		
4	Telangana Drinking Water Supply Corporation Limited	Telangana Drinking Water Supply Project (Mission Bhagiratha): Segments 25 (Palair) & 26 (Wyra) (erstwhile Khammam Dist.)	2017-18	794.40	610.00		
5	Telangana Drinking Water Supply Corporation Limited	Telangana Drinking Water Supply Project (Mission Bhagiratha) : Segments 3: AKBR Grid, Balance Intra Village Works of AKBR Segment (20 Mandals), Intra Village Works of Augmentation Segment (23 Mandals) & Balance Intra Village Works of Tailpond Segment (4 Mandals) in erstwhile Nalgonda district.	2017-18	853.68	737.51		
6	Kaleshwaram Irrigation Project Corporation Limited	Construction of barrages across river Godavari at Medigadda, Annaram&Sundilla underKaleshwaram Lift Irrigation Project. (Package 12, 12 feeder, Package 13)	2019-20	1500.00	1149.75		

Proje	Project wise details of Loans sanctioned to Telangana State Owned Corporations							
S.N	Borrower	Project	Year of Sanction	Sanction	Disbursement			
7	Telangana Drinking Water Supply Corporation Limited	Telangana Drinking Water Supply Project (Mission Bhagiratha): Intra Village Works in erstwhile Adilabad (27 Mandals) & Karimnagar (33 Mandals)	2020-21	623.80	533.31			
8	Kaleshwaram Irrigation Project Corporation Limited	Construction of Sri KomaravelliMallannaSagar Reservoir under Kaleshwaram Lift Irrigation Project.	2020-21	4674.83	4089.39			
9	Kaleshwaram Irrigation Project Corporation Limited	Works under Package 15, 16 and Nrusimhasagar (Baswapur) reservoir under Link V of Kaleshwaram Irrigation Project	2021-22	2051.14	852.28			
	•	14516.65	11424.66					

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